

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 26<sup>th</sup> April, 2017*

No.HC.VII-13/2017/ 1815 /A. Smti Soneka Bora, Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Udalguri, vice Shri Bidyut Kumar Sen retiring from service on superannuation on 30.04.2017.

Smti Bora will hand over charge of her Court and Office to the Member, MACT, No.2, Kamrup (M), Guwahati and proceed to join her new assignment positively in the afternoon of 30.04.2017.

No.HC.VII-13/2017/ 1816 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against her name to exercise such powers within the local limits of her respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Divisions	Head-quarters/ Station
1.	Smti Soneka Bora	Udalguri	Udalguri

No.HC.VII-13/2017/ 1817 /A. Smti Dipali Bhuyan, Additional District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur, is transferred and posted as Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati, vice Smti Soneka Bora transferred.

Smti Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-13/2017/ 1818 /A. Smti Sharmila Bhuyan, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, is transferred and posted as Additional District and Sessions Judge, Bilasipara, Dhubri, vice Shri Manwar Ali placed under suspension

Smti Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join at her new place of posting immediately.

No.HC.VII-13/2017/ 1819 /A. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Karimganj, is transferred and posted as Secretary, District Legal Services Authority, Dhubri, vice Shri Vijay Kumar Singh posted at the same station.

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[2]

In anticipation of his release by the Member-Secretary, Assam State Legal Services Authority, Guwahati, Shri Rahman will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Karimganj and proceed to join at his new place of posting immediately.

No.HC.VII-13/2017/ 1820 /A. Shri Yusuf Azaz, Civil Judge & Asstt. Sessions Judge, Dhubri, is transferred and posted as Secretary, District Legal Services Authority, Tinsukia, vice Shri Dipu Barman compulsorily retired from service.

In anticipation of his appointment by the Member-Secretary, Assam State Legal Services Authority, Guwahati, Shri Azaz will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-13/2017/ 1821 /A. Shri Vijay Kumar Singh, Secretary, District Legal Services Authority, Dhubri, is posted at the same station i.e. Dhubri, as Civil Judge & Asstt. Sessions Judge, vice Shri Yusuf Azaz transferred.

In anticipation of his release by the Member-Secretary, Assam State Legal Services Authority, Guwahati, Shri Singh will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Dhubri and join his new assignment immediately.

No.HC.VII-13/2017/ 1822 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post him on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Vijay Kumar Singh	Dhubri	Dhubri

The power is personal to the Officers concerned and may be exercised by them at any station.

By order,  
Sd/- M.A. Ali

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-13/2017/ 1823 - 1850 /A.

Dated 26.04.2017

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps :-
  - (i) to invest Smti Soneka Bora with the powers of District Judge:
  - (ii) to take necessary steps to invest Shri Vijay Kumar Singh with the powers of Civil Judge

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2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/Barpeta
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to take necessary action for release of Shri Shah Syed Ahadur Rahman and Shri Vijay Kumar Singh from the post of Secretary, District Legal Services Authority, Karimganj and Dhubri respectively and appoint Shri Yusuf Azaz as Secretary, District Legal Services Authority, Tinsukia, as shown in the Notification
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Smti Soneka Bora, Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati
16. Smti Dipali Bhuyan, Additional District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur
17. Smti Sharmila Bhuyan, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur
18. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Karimganj
19. Shri Yusuf Azaz, Civil Judge & Asstt. Sessions Judge, Dhubri
20. Shri Vijay Kumar Singh, Secretary, District Legal Services Authority, Dhubri
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
22. The Chief Judicial Magistrate, \_\_\_\_\_
23. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
24. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
25. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
26. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
27. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*26.4.17*  
**REGISTRAR (VIGILANCE)**

*26.4.17*